

stment of Rs. 1 crore is not likely to affect the growth of the small scale sector as adequate safeguards have been provided for this purpose. The area of reservation for this sector is also being enlarged.

(c) The modified licensing policy announced by Government have been generally welcomed by all representative interests including industry. Certain representations have however been received and are under examination.

(d) The modified licensing policy is not expected to affect small industries in Delhi adversely.

Import of Computers and Machines by International Business Machines

*1274. SHRI S. K. TAPURIAH :
SHRI N. K. SOMANI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to State :

(a) whether the International Business Machines, a U. S. firm, is being allowed to import very costly computers and machines from America;

(b) whether any agreement has been signed with this firm to instal computers in India purely on hire basis; and

(c) whether the term of the agreement is about to expire?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED : a) to (c) . Information is being collected and will be laid on the Table of the House.

Opinion of State Governments in Regard to Nationalisation of Industries

*1275. SHRI SITARAM KESRI : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Central

Government had sought the opinion of the State Governments in regard to the nationalisation of private industries in their States;

(b) whether the opinion of all the States has been received by Government; and

(c) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir.

(b) and (c) . Do not arise.

Changes in System of Distribution of Steel

*1276. SHRI BEDABRATA BARUA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that Government propose to introduce substantial changes in the system of distribution of steel; and

(b) whether the changes include a reconsideration of the role of the Joint Plant Committee and the Steel Priority Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) and (b) . In the present context of the shortage of certain categories of steel, Government are reviewing the present distribution system. The review will also cover the roles of the Joint Plant Committee and the Steel Priority Committee.

Applications for Issue of Industrial Licences to set up Industries in Mysore

*1277. SHRI G. Y. KRISHNAN : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Central Government received applications during 1989 for the

grant of licences for starting new industries in Mysore;

(b) if so, the details of such applications;

(c) what are the industries for which licences have been issued; and

(d) whether those industries have commenced their work and, if so, on what dates ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b) . During 1969, 53 applications were received for licences for setting up of New Industrial Undertakings in Mysore State. Out of these 53 applications, 12 related to electronic equipment, 9 to sugar, 3 to automobile tyres and tubes and the rest to a number of other industries.

(c) and (d). 5 letters of intent have so far been issued in respect of the applications received in 1969 for setting up of New Industrial Undertakings. In addition to these, 7 letters of intent and one industrial licence for new undertakings were issued in respect of applications received prior to 1969. Details of all licences and letters of intent issued under the Industries (Development & Regulation) Act, 1951, including the type of industry, are periodically published in a number of Journals, viz. the Weekly, "Bulletin of Industrial Licences, Import Licences and Export Licences", the weekly, "Indian Trade Journal" and the Monthly, "Journal of Industry & Trade". Copies of these Journals are supplied regularly to the Library of Parliament.

The licences are still at various stages of implementation. As the setting up of industries normally takes two to three years time, it is too early to expect all these units to have started production.

इस्पात के निर्यात से हुई आय

* 1278. श्री रघुवीर सिंह शास्त्री :

क्या इस्पात तथा भारी इन्जीनियरिंग मन्त्री यह

बताने की कृपा करेंगे कि :

(क) इस्पात की विविध किस्मों के निर्यात से प्रति वर्ष कितनी आय होती है;

(ख) विविध प्रकार के इस्पात के आयात पर प्रति वर्ष कितनी विदेशी मुद्रा खर्च होती है; और

(ग) इस्पात के उत्पादन की क्षमता का आवश्यकता के आधार पर विस्तार करने के लिए सरकार ने क्या कार्यवाही की है ?

इस्पात तथा भारी इन्जीनियरी मन्त्रालय में राज्य मन्त्री (श्री कृष्ण चन्द्र पन्त) : (क) और (ख) . एक विवरण संलग्न है ।

(ग) एक दीर्घकालीन कार्यक्रम तैयार किया गया है जिसके अन्तर्गत तीन नये इस्पात कारखाने लगाये जायेंगे—एक विशाखापत्तनम (आन्ध्र प्रदेश) के तटीय क्षेत्र में, दूसरा होसपेट क्षेत्र (मैसूर) में और तीसरा सेलम (तमिलनाडु) जिले में, बोकारो का 40 लाख टन अवस्था तक लगातार विस्तार किया जाएगा और मिलाई के विस्तार के तृतीय चरण में इसकी क्षमता 25 लाख टन से बढ़ा कर 42 लाख टन पिण्डक की जाएगी । इसके अलावा वर्तमान सुविधाओं में प्रौद्योगिक सुधारों और अतिरिक्त संतुलन और परिष्करण सुविधाओं द्वारा अधिक से अधिक उत्पादन प्राप्त करने के लिए प्रयत्न किये जाएंगे ।

विवरण

(क) गत चार वर्षों में विविध किस्मों के इस्पात के निर्यात से विदेशी मुद्रा की आय इस प्रकार है :—

वर्ष	आय (दस लाख रुपयों में)
1966-67	144.9
1967-68	346.4
1968-69	474.6
1969-70	379.9

(अप्रैल, 69 से जनवरी, 70 तक)